

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3931
ANSWERED ON:20.04.2010
RAID ON DRUG FACTORY
Mithlesh Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether drugs factory was raided in Gurgaon adjoining the National Capital Territory of Delhi in which psychotropic drugs were being manufactured illegally and smuggled to foreign countries;
- (b) if so, the details thereof;
- (c) the total number of accused arrested including foreigners during the said raid; and
- (d) the action taken against them alongwith the steps taken to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. A raid was conducted by Inspector from Drug Controller's Office, Gurgaon, along with Inspector State Crime Branch, on a drug factory under Section 420 IPC and 63 Copyright Act, 1957, under Police Station, Udyog Vihar, Gurgaon. There was no reported offence of smuggling to foreign countries.

(c) & (d): Only one person of Indian origin was arrested and case has been filed in the Court on 16-04-2009.